

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00232/2021

Dated Wednesday the 10th day of March Two Thousand Twenty One

CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)
HON'BLE SHRI. C. V. SANKAR, Member (A)

(Through Video Conferencing)

M.Karthik, S/o. Late R. Mani,
Residing at Mariyamman Kovil Street,
Mayanur Post, Krishnapuram Taluk,
Karur District, Tamil Nadu State 639108.Applicant

By Advocate M/s. M. Dinesh

Vs

1.The Chief Post Master General,
Tamil Nadu Postal Circle,
Anna Road, Chennai, Tamil Nadu 600002.

2.The Post Master,
Central Region,
Trichirapalli 620001.

3.The Superintendent of Post Office,
Karur Division,
Karur 639001.Respondents

By Advocate Mr. Su. Srinivasan, SCGSC

ORAL ORDER

(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))

The reliefs prayed for in this OA is as follows:

"To call for the records relating to the impugned order of the second respondent issued in No. STC/12-GDSonline/2020 dated 01.09.2020 and quash the same and direct the second respondent to consider the applicant for appointment to the post of GDS under within their jurisdiction and pass such further order or orders as it may deem fit and proper in the facts and circumstances of the case and render justice."

2. Heard Mr. M. Dinesh, counsel for the applicant & Mr. Su. Srinivasan, SCGSC appearing for the respondents on advance notice.
3. At the time of hearing, counsel for applicant submits that this OA may be disposed of with a direction to the respondents to consider the pending representation of the applicant dt. 14.09.2020 in a time bound manner.
4. Accordingly, without going into the merits of the case, this OA is disposed of with a direction to the respondents to consider the representation of the applicant dt. 14.09.2020 and pass a reasoned and speaking order as per law within a period of two months from the date of receipt of a copy of this order.
5. OA is disposed of at the admission stage. No costs.

**(C.V.Sankar)
Member(A)**

**(S.N.Terdal)
Member(J)**

10.03.2021

SKSI